

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL APPEAL NO. 712 OF 2010
[arising out of SLP(CRL.) No. 73 of 2010]

MAYABEN MALUBHAI BHARWAD & ANR. APPELLANTS

VERSUS

STATE OF GUJARAT RESPONDENT

O R D E R

Leave granted.

Heard the learned counsel for the parties.

The order dated 15th January, 2010 is made
absolute.

The appeal stands accordingly disposed of.

JUDGMENT

.....J
[J.M. PANCHAL

.....J
[DR. B.S. CHAUHAN]

NEW DELHI
APRIL 01, 2010.